

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 1394/2020, IA 1410/ 2020, IA 1937/2020, IA 1477/2020, IA 902/2020
& IA 1980/2020 IN C.P. (IB)/3234(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Mr. Ramesh Bhosale
Ramesh Bhosle.. Applicant
IN THE MATTER OF
Benteler Trading International Gmbh
V/s
Western India Metal Processors Limited

**Section: 60(5), 66(1), Section 60(5) u/s 9 of the Insolvency and Bankruptcy
Code, 2016**

ORDER

Adv. Umang Mehta appeared for the Liquidator through VC. List this matter
on **26.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)